

IN THE HIGH COURT OF JHARKHAND AT RANCHI
Transfer Petition (Civil) No. 07 of 2021

Mamta Kumari --- --- Petitioner
Versus
Raj Kumar Paul --- --- Opp. Party

CORAM: HON'BLE MR. JUSTICE APARESH KUMAR SINGH

For the Petitioner: Mr. Ashutosh Pd. Joshi , Advocate

03/ 17.04.2021 Learned counsel for the petitioner Mr. Ashutosh Prasad Joshi submits that surviving defects have been removed by filing original copy of the memo with affidavit and other documents on 13.04.2021. Office to verify.

Issue notice on the opposite party under registered cover with A/D and speed post, for which requisites be filed within two weeks. Office to track speed post-delivery.

(Aparesh Kumar Singh, J)

Ranjeet/